

S. No.	Name of the State	Name of the Station	Particulars of arrangements made
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Medical Practitioners. Besides 2 part-time Specialists in Ayurveda have been appointed and 18 beds have been reserved in M.A. Podar Ayurvedic Hospital.

2	Andhra Pradesh	Hyderabad	One doctored Ayurvedic Unit has been established at the State Insurance Dispensary Kavadiguda, Hyderabad.
3	Mysore	Bangalore	Two Ayurvedic Units of one Ayurvedic Practitioner each have been established at South End Road and E. S.I. Hospital, Bangalore.

Air Space Violations

397.	Shri P. C. Borooah:
	Shri Yashpal Singh:
	Shri Bibhuti Mishra:
	Shri S. N. Chaturvedi:
	Shri Kapur Singh:
	Shri Kesar Lal:
	Shri Solanki:
	Shri Hem Barua:
	Shri Raghunath Singh:
	Shri Balmiki:
	Shri Bhakt Darshan:
	Shri Heda:
	Shri Prakash Vir Shastri:
	Shri P. K. Deo:
	Shri Hem Raj:
	Shri Gulshan:
Shri Bhuta Singh:	
Shri S. M. Banerjee:	
Shri D. D. Puri:	

Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:
Shri R. S. Tiwary:
Shri Ramachandra Ulaka:

Will the Minister of Defence be pleased to state:

(a) the number of Indian air space violations by Pakistan and Chinese planes separately during the last three months; and

(b) the action taken by Government in the matter?

The Minister of Defence (Shri Y. B. Chavan): (a) According to the information available to Government to date, there have been 16 violations of Indian air space since 19th May 1963 as under:

Chinese aircraft 9
Pakistan aircraft 7 (including one cease-fire violation).

(b) Protests have been lodged with the Governments concerned. As regards cease-fire violation, a cease-fire complaint has been made to the United Nations Observer Team.

Joint Management Councils

398. Shri P. C. Borooah: Will the Minister of Labour and Employment be pleased to state:

(a) whether his Ministry had written to the Central trade union organisations requesting them to forward names of industrial concerns in which conditions were suitable for the formation of joint management councils; and

(b) if so, the response of the organisations thereto?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes.

(b) Two Workers' Organisations have suggested the names of 20 units for the purpose while replies from the other two Organisations are awaited.